

issued by the Ministry of Industry. However, since the party was already manufacturing these items, it was decided to regularise their manufacture and a COB licence was granted to them in January, 1977.

The annual capacities for these items have been fixed as indicated below:—

Items of manufacture	Annual Capacity
(a) Tetracycline Capsules (250 mg.) Tablets (250 mg.)	One Million Nos.
(b) Chloramphenicol Capsule (250 mg.)	[Do.]
(c) Chloramphenicol Streptomycin Capsules (125 mg. plus 125 mg.)	Do.]

(c) Powers to dispose 'COB' licence applications are vested with the Administrative Ministries concerned. Hence approval of the Licensing Committee was not necessary.

Financial Assistance to College and High School at Khurda Road

4581. SHRI PADMACHARAN SAMANTASINHERA): Will the minister of RAILWAYS be pleased to state:

(a) whether Government have got any memorandum or application to help the college and High School at Khurda Road at Jatni; and

(b) if so, when and what amount is being sanctioned for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). Yes. A memorandum and an application were received by the South Eastern Railway Administration for taking over a college at Khurda Road (Jatni) and a High School at Khurda Road (Retang) and also for granting financial assistance to the

school for extension of building and provision of furniture.

While it is not the policy of the Government to enter the field of collegiate education or to take over privately managed educational institutions, the Railway Administration has already sanctioned a sum of Rs. 1.25 lakhs for extension of the school and provision of furniture.

Transfer of Parcel Porters working at New Delhi Station

4582. SHRI MAHMOOD HASAN KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some Parcel Porters working at New Delhi Station were transferred out of New Delhi in the year 1976-77 on the recommendations of C.I.B. of Railway Board due to their involvement in theft of passenger luggage;

(b) if so, whether all the employees recommended, have been transferred; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Three have been transferred. The fourth, who was a Casual labourer has been discharged.

(c) Does not arise.

Lady students attached on running Train

4583. SHRI MUKUNDA MANDAL: SHRI DILIP CHAKRA-VARTY:

Will the Minister of RAILWAYS be pleased to state whether he is aware of the joint statement of the students and the staff report published in the "Anand Bazar Patrika" dated the 23rd